

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/1123/2014

HYDERABAD, this the 6th day of January, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. M. Ramachandra Rao,
S/o. M. Venkateswara Rao,
Aged 56 years, R/o. 1-9-321/1, St.8, Vidyanagar,
Akshata Residency, Hyderabad 500 044.
2. E. Raghunatha Rao, S/o. Satyanarayana Rao,
Aged 55 years, R/o. H.No.1-8-38, F.No.404,
Abode Vatsalya Apartments, St. No.12,
Chikkadapally, Hyderabad 500 020.
3. S. Rajashri, W/o. B.V. Ramanacharyulu,
Aged 48 years, B-35, SBH Colony,
Saidabad, Hyderabad 500 059.
4. B.V. R Ramanacharyulu,
Aged 53 years, B-35, SBH Colony,
Saidabad, Hyderabad 500 059.
5. N. Vijayalakshmi, W/o. S. Srinivasam,
Aged 55 years, Flat No.406,
Gharonda Seshasai Apts.,
Vijayapuri Colony, Tarnaka,
Secunderabad 500 017.
6. Janaki Diwakaran, W/o. Diwakaran,
C/o. Pril. Director of Audit (Central),
361, Anna Salai, Teynampet,
Chennai 600 018.
7. R. Vishwanatham, S/o. Late Ramanatham,
Aged 64 years, R/o. Flat No.F2, Aishwarya Towers,
Vishnupuri, Malkajgiri, Hyderabad 500 047.



8. S. Mahadevn, S/o. Shankar Narayana,
Aged 52 years, H.No.2-2-1109/317B,
V 17, Bagh Amberpet, Hyderabad.
9. V. Sathyanarayana Prabhu, S/o. V.V. Hanumanth Rao,
Aged 53 years, R/o.18-58/A. M.E.S. Colony,
Alwal, Secunderabad - 500 015. ...Applicants

(All the applicants are working as AAOs in the O/o the Principal Auditor General (A&E), A.P., Saifabad, Hyderabad)

(By Advocate : Mr.K. Sudhaker Reddy)

Vs.

1. Union of India rep. by Secretary,
Ministry of Finance, North Block,
New Delhi.
2. Department of Personnel & Training rep. by
Secretary,
Ministry of Personnel, Public Grievances & Pension
(Dept. of Personnel & Training),
North Block, New Delhi.
3. Comptroller and Auditor General of India,
Pocket 9, Deendayal Upadhyaya Marg,
New Delhi.
4. The Principal Accountant General (A&E),
Saifabad, Hyderabad - 4. ...Respondents

(By Advocate : Mrs. K. Rajitha, Sr.CGSC
Mrs. Rachna Kumari, SC for IA & AD)

ORAL ORDER
(Hon'ble Mr.B.V.Sudhakar, Admn. Member)



Through Video Conferencing:

Sri K. Sudhaker Reddy, learned counsel for the applicants submits that the applicants are not pressing the O.A. Hence, the O.A. is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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